

(b) if not, the percentage of Muslims in these forces among the officers and Jawans respectively ;

(c) the State-wise break-up of the Muslim Officers and Jawans of these forces (in percentages) according to the State of origin; and

(d) the steps envisaged by the Government to ensure that Muslims enjoy an adequate share of recruitment to these forces ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) \_\_\_\_\_  
CRPF BSF ASSAM ITBP  
RIFEES

(i) Officers 3.93% 2.29% — 0.38%

(ii) Jawans 6.46% 4.25% 2.00% 0.22%

(c) Information is being collected and will be laid on the Table of the House in due course.

(d) Recruitment to these forces is made according to the Constitutional provisions which contemplate reservation only for Scheduled Caste/Scheduled Tribe candidates.

#### **Destruction of Churches and Mission Houses in Tripura during recent riots**

2018. SHRI ALEXANDER WARJRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Christian churches and mission houses destroyed in Tripura during the recent Communal troubles in the state ;

(b) the estimated value of the buildings and movable property destroyed in each mission and church ; and

(c) whether Central Government have asked the Government of Tripura to compensate for the loss ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) to (c) Information is being collected and will be laid on the Table of the House.

#### **Assessment of House Tax for LIG Flats,» in Rajouri Garden**

2019. SHRI SWAMI DINESH CHANDRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the residents of LIG flats, Rajouri Garden, near Hari Nagar, Clock Tower, have represented to the Delhi Municipal Corporation to revise the assessment of House Tax in respect of their flats as has been done in the case of flats in Janakpuri; and

(b) if so, what are the details in this regard and what action has been taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS I (SHRI YOGENDRA MAKWANA) : (a) and (b) The Municipal Corporation of Delhi have reported that the assesseees of LIG, DDA flats, Rajouri Garden, near Hari Nagar Clock Tower, had sent representation demanding that their flats should be assessed on a lower rental value as had been done in the case of Janakpuri flats. But it has not been possible to accede to their request because according to the recent judgement of the Supreme Court rental value of the properties in Delhi should be fixed on the basis of Standard Rent determinable on the principles laid down in the Delhi Rent Control Act, 1958. Rental value of DDA flats in Janakpuri area

which had been fixed at lower rates on account of under-development of the area has since been enhanced on the basis of Standard Rent/ cost of flat with effect from 1-4-78. The assessment of LIG flats of Rajouri Garden has accordingly been proposed on the basis of Standard Rent.

**Payment of arrears of increased house rent allowance to Delhi Police**

2020. SHRI S. KUMARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the house rent allowance has been increased from 15 per cent to 25 per cent for C.B.I., I. B., Delhi Police personnel with effect from 1st November, 1973 ;

(b) if so, the details thereof ;

(c) whether it is also a fact that the Delhi Police has not been paid the increased allowance for 51 months from 1st November, 1973 to 31st January, 1978 ; and

(d) if so, the reasons therefor and the steps taken for payment of arrears ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) to (d) The whole question of the date from and rate at which house rent allowance is admissible is under consideration in consultation with the Ministry of Finance.

**Hindustan Photo Films**

2021. SHRI JAGDISH PRASAD MATHUR : Will the Minister of INDUSTRY be pleased to state :

(a) whether enquiry has been completed into the working of the Hindustan Photo Films Ltd., as instituted in the wake of the allegations of corruption in sale of the films; and

(b) if so, what are the details thereof and what action Government have taken or propose to take against the erring officers ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) and (b) No enquiry into the working of Hindustan Photo Films Mfg. Co. Ltd., (HPF) in the wake of the allegations of corruption in the sale of films was instituted. However, the allegations of corruption in the sale of films are being investigated by the Central Bureau of Investigation.

The question of taking action will only arise after these investigations are completed and the results made available.

**जगुआर विमान के बदले मिग-23 तथा मिग-25 को रखा जाना**

2022. श्री नागेश्वर प्रसाद शाही : क्या रक्षा मंत्रो यह बताने की कृपा करेंगे कि :

(क) क्या रक्षा सेनाओं में जगुआर विमानों के बदले मिग-23 तथा मिग-25 को स्थान दिये जाने का कोई प्रस्ताव सरकार के विचाराधीन है ; और

(ख) यदि हां, तो उसके क्या कारण हैं ?

**Replacement of Jaguar aircraft by MIG-23 and MIG-25**

2022. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of DEFENCE be pleased to state :

(a) whether there is a proposal under Government's consideration to replace Jaguar aircrafts by MIG-23 and MIG-25 in the defence forces; and

(b) if so, what are the reasons therefor ?

f [] English translation.